

THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) The total amount of stationery supplied by- the Stationery Office to the Government of India Offices during 1962 is Rs. 3,00,38,000. The Offices have also powers to make small local purchases to meet urgent requirements.

(b) The estimated cost of supply of stationery during 1963 is Rs. 5,38,41,000.

POSTS OF NURSING ORDERLIES RESERVED FOR SCHEDULED CASTE

*325. SHRI B. K. GAIKWAD: Will the Minister of HEALTH be pleased to state:

(a) the number of posts of Nursing Orderlies under the Contributory Health Service Scheme;

(b) the number of such posts reserved for persons belonging to the Scheduled Caste and the Scheduled Tribes; and

(c) the number of persons belonging to the Scheduled Castes/Scheduled Tribes employed against the reserved posts?

THE MINISTER OF HEALTH (Dn. SUSHILA NAYAR): (a) Twenty-three.

(b) Scheduled Caste	..	3.
Scheduled Tribe	..	2.

(c) Scheduled Caste	..	8.
Scheduled Tribe	Nil.	

FLOOR PRICE OF COTTEN

*267. SHRI BABA SAHEB SAVNE-KAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what steps have so far been taken to increase the floor price of cotton so as to make it remunerative to the growers; and

*fTransferred from the 6th March, 1963.

fb) what was the floor price in 1947 and since then how many times it has been increased and to what extent?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) The question of increasing the floor price is under consideration.

(b) The floor price of the standard basic variety Moglai Jarilla was Rs. 495 per candy in the 1947-48 season. It was revised! upward to Rs. 600 per candy in the 1961-62 season and is now at that level.

BAN ON IMPORT OF INDIAN FILMS BY PAKISTAN

*331. SHRI B. D. KHOBARAGADE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a ban has been imposed on import of Indian films by The Government of Pakistan;

(b) if so, what is the loss incurred in earnings of foreign exchange; and

(c) what steps are being taken by Government

(d) in connection with the removal of the ban by the

(e) Government of Pakistan?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir, in January, 1962.

jjj) No loss of free foreign ex. change earnings has been incurred under the Indo-Pakistan Trade Agreement, films could be exported only under rupee account.

kkk) We have lodged a protest with the Government of Pakistan on the ground that the restriction is discriminatory in character. The matter has also been taken up with the G.A.T.T.